Schemes for landless labourers in Animal Husbandry and Dairying sector

- †1521. SHRI RAM CHANDER JANGRA: Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING be pleased to state:
- (a) whether any schemes with regard to providing facilities and priority to the landless labourers in animal husbandry sector is under consideration; and
- (b) the schemes of Government to connect landless labourers to modern dairying business?

THE MINISTER OF STATE IN THE MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI SANJEEV KUMAR BALYAN): (a) and (b) Yes, Sir. The Government is implementing various schemes for upliftment of livestock farmers including landless labourers by supplementing efforts of the States/UTs such as:-

- (i) Rashtriya Gokul Mission,
- (ii) National Programme for Dairy Development,
- (iii) Dairy Processing and Infrastructure Development Fund,
- (iv) Supporting Dairy Cooperatives and Farmer Producer Organizations engaged in dairy activities,
- (v) National Livestock Mission,
- (vi) Animal Husbandry Infrastructure Development Fund,
- (vii) Livestock Health and Disease Control,
- (viii) National Animal Disease Control Programme,

Provision of waterlogged lands for fisheries

- †1522. SHRI RAM CHANDER JANGRA: Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING be pleased to state:
- (a) whether the land that is water logged throughout the year would be appropriate to be given to Scheduled Castes (SCs) for fisheries occupation;
- (b) whether any such scheme is under consideration of Government; and †Original notice of the question was received in Hindi.

(c) if so, the details and timeline thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI PRATAP CHANDRA SARANGI): (a) to (c) The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying from the current financial year (2020-21) is implementing Pradhan Mantri Matsya Sampada Yojana (PMMSY) - A scheme to bring about Blue Revolution through sustainable and responsible development of fisheries sector in India. The PMMSY, *inter-alia*, encompasses inclusive development by providing governmental financial assistance to the beneficiaries and Scheduled Castes (SCs) are key beneficiaries in this regard. While the Governmental financial assistance of both central and State put together is limited to 40% of the project/unit cost for General category, the same is permitted up to 60% of the project/unit cost for SC/ST beneficiary. The identification of beneficiaries for various components including development of fisheries in water logged areas is done by the State Government. Besides, the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying has no scheme for providing water logged land to Scheduled Castes (SCs) for fisheries occupation.

Setting up of FPIs in Tamil Nadu and Telangana

1523. SHRI M. SHANMUGAM: SHRI K. R. SURESH REDDY:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the steps taken/being taken by Government for setting up of Food Processing Industries (FPIs) in the country, especially in the States of Tamil Nadu and Telangana;
- (b) whether Government had conducted any study in these two States for setting up of FPIs;
- (c) if not, the steps taken for setting up of FPIs in these States along with efforts made to facilitate loans and grants to encourage food processing units in these States; and
- (d) if so, number of units which have been helped and the amount of loans and grants facilitated to these States during last three years?